

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in CRL.L.P/22/2023/(Filing No.)

STATE OF SIKKIM

APPLICANT

VERSUS

LALL BAHADUR RAI

RESPONDENT

Date: 17.08.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Yadev Sharma, Additional Public Prosecutor.

For Respondent Mr. Karma Thinlay, Senior Advocate.
Mr. Yashir N. Tamang, Advocate.

ORDER

Learned Additional Public Prosecutor for the State-Applicant verbally seeks time on grounds that he was on medical leave till yesterday and was unable to prepare the matter.

Not opposed.

Considered and ordered accordingly.

List on 10-10-2023 as found convenient by the parties.

Judge
17.08.2023